

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

T.P No. 338/KB/2017
CP-353/2015

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01st December 2017, 10.30 A.M

Name of the Company	Shah Sponge & Power Ltd & 5 Ors.		
Under Section	391(2), 394		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. TIAINLA Dy Director o/o RD (ER) Ministry of Corp. Affairs 1.12.17

2. ~~N. GURUMORTHY, FCA~~ ~~Mr. N. Gurumorthy, KCA~~

Ms. Manji Shuteria, Adv Petitioner

Mr. N. Gurumorthy, KCA

(Signature: N. Gurumorthy)

ORDER

Ld. Counsel for the petitioners and Ms. Tiainla, Dy. Director, from the O/o Regional Director, Eastern Region, Ministry of Corporate Affairs, Kolkata representing the Central Government is present.

List on 03/01/2018.

(Jinan K.R.)
Member (J)

(V.P. Singh)
Member (J)